

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY /Petitioner

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH	Advocate	iyerassociates14@gmail.com 945968289	Vivek

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Meenakshi O/o RD(SER)	J.D	9444384521	S. Meenakshi

ORDER

Heard Mr.Vivek Ganesh, Learned Counsel for Petitioner;
Ms.S.Meenakshi, J.D. for Respondent.

The Learned Counsel for Petitioner submitted his reply and copy is also served to the R.D. In the meanwhile, Regional Director is directed to submit comments.

Case is posted to 19.12.2017.


Member (T)

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Member (J)